

(c) The following main measures have been taken with a view to secure optimum utilisation of resources during such periods :

- (i) The strength of civilian labour employed on as required basis, is brought down.
- (ii) Maximum number of G. R. E. F. personnel are permitted to avail themselves of earned leave during this period.
- (iii) If feasible, resources are moved to other areas where conditions are not so unfavourable.
- (iv) Field and other repairs to machinery and equipment are undertaken.

The feasibility of taking up army works, specially the construction of technical and residential accommodation during the above periods, is also under consideration.

#### Machinery Lying Unused with Border Roads Organization

7367. SHRI N. R. DEOGHARE : Will the MINISTER OF DEFENCE be pleased to state :

(a) whether it is a fact that the machinery lying with the Border Roads is not fully utilized ;

(b) whether it is also a fact that in spite of a good amount of machinery lying in the workshop of the Organisation for repairs, the Organisation has been making fresh purchases of machinery ; and

(c) if so, reasons therefor ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) Of the machinery, equipment and vehicles with Border Road Organisation, machinery etc, about 0.3% in value is lying unutilised. A sample survey on utilisation of major items of equipment and vehicles brought into use has been carried out by D. G. B. R. It has been assessed that having regard to limited construction season,

dispersed and far-flung areas where they are deployed and the different stages of construction at which different machines are to be used, the utilisation of main items of equipment and vehicles was not unsatisfactory.

(b) and (c). All proposals for fresh purchases of machinery and equipment are subject to detailed examination in consultation with the Finance Ministry. Approval to fresh purchases is accorded on the basis of actual/anticipated requirements after taking into account the repairable equipment.

#### Remuneration Payable to Chairman Aeronautical Committee

7368. SHRI MADHU LIMAYE : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that Shri C. Subramaniam has commented on the objection raised by the Joint Committee on Offices of Profit to his drawing Rs. 850 per month as Chairman, Aeronautical Committee ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) and (b). According to information available, Shri C. Subramaniam did not comment on the objection raised by the Joint Committee on Offices of Profit, to his drawing Rs. 850 per month as the Chairman of the Aeronautics Committee. To a question whether he would return the amount in view of the observation of the Joint Committee on Offices of Profit, Shri C. Subramaniam stated that there was no reason why he should do so as the authorisation of the payment was based on similar precedents.

#### Price of B. Twill Bags

7369. SHRI MADHU LIMAYE : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether it is a fact that the jute